

everything in our power to expedite the settlement of those cases. In many cases, they have to be referred back to the State Governments and to the General Managers concerned, and it takes time. But I can assure the hon. Member that the Railway Minister has this issue very much in his mind and he is taking the necessary steps.

Shri Harish Chandra Mathur: May I know whether the assurance given by the hon. Minister only meant that a simple directive will be issued, or it meant anything beyond that?

Mr. Speaker: Again and again the hon. Member is putting the same question in another form. Beyond issuing a directive to the General Managers, who are the heads of administration, nothing more has been done. If specific cases are brought to the notice of the Minister, he will look into them.

Master Plan on Flood Control

*535. **Shri Ball Reddy:** Will the Minister of Irrigation and Power be pleased to state:

(a) the details of the Master Plan on flood-control, prepared by the Government of India;

(b) the main features of the programme; and

(c) the areas covered by this scheme?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) to (c). A statement explaining the position is laid on the Table of the House. [See Appendix III, annexure No. 69]

Shri Ball Reddy: May I know the areas covered by that scheme in the State of Andhra Pradesh?

Shri S. K. Patil: No, for that separate notice is required.

Shri Hem Barua: In view of the reply given to me for an earlier question, when the Minister was pleased to state that a Master Plan for the Brahmaputra floods was under consi-

deration and the reports of the River Commission were being examined, may I know at what stage the Master Plan is at present? Is it still in the embryo of consideration?

Shri S. K. Patil: No. It is being considered, as the reply has stated. Because, if it is a Master Plan, that is, a plan that covers more than one State, there are various stages. It goes to the River Commission and the Central Flood Control Board. It has not passed through all the stages so that I could be in a position to give an outline of the Master Plan.

Shri Hem Barua: In the statement it is stated that the plan of the State Government, i.e., the Government of Assam, is with the Ministry at present. May I know steps the Ministry has taken on the plan submitted by the State Government? It is in the statement laid on the Table of the House.

Shri S. K. Patil: Such plans are first examined by a high-level committee. They have not passed beyond that stage, because the high-level committee was appointed in 1957, towards the latter half. Therefore, I am not in a position to know exactly the position unless it comes back to the Ministry.

Shrimati Tarkeshwari Sinha: May I know whether any decision has been taken by the Government about the financial liabilities to be shared between the Central Government and the State Governments over the implementation of this Master Plan?

Shri S. K. Patil: No. We have not taken any decision in that regard. Once we know the size of the problem, then the decision would be taken. We have not come to that stage yet.

Colony for Jamuna Bazar Residents

*557. **Shri Rameshwar Tanti:** Will the Minister of Health be pleased to state whether there is any proposal under consideration to build a colony across the Jamuna Bridge in Delhi to house the residents of Jamuna Bazar?